

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-1489/ND/2018

Under Section: 9 of IBC Code, 2016.

In the matter of:

Anuj Kumar Tiwari **.....Applicant**

Vs.

Adharshila Country Homes Pvt. Ltd. **.....Respondent**

Order delivered on 14.01.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Jeewesh Prakash
Mr. Prabhat Ranjan Raj, Advs.

For the Respondent : None

ORDER

Last opportunity was granted to Corporate Debtor for appearance on 04.12.2018. Today nobody appears for the Corporate Debtor. Matter to proceed ex parte. Fix it for final hearing on 07.02.2019.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

MUKESH

